

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 08/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, scheduled to be held on 27.07.2016 but actually held on 04.08.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 08/82 held 07.07.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 8/82-ALC4/2016 **MEETING DATE** : 27.07.2016

1	Case No.: 132/8/82-ALC4/2014	Party Name:PROVENTUS LIFE SCIENCES PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00796/AM15/	RLA File :04/24/040/00395/AM08/	Lic.No/Date:0410094357 12.03.2008	Defer Date:23.08.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.05/82 dated 25.06.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

2	Case No.: 70/4/82-ALC4/2016	Party Name:RAKSHIT DRUGS PVT LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00133/AM17/	RLA File :09/71/040/00061/AM12/	Lic.No/Date:0910048210 11.08.2011	Defer Date:23.08.2016
	Decision :The committee decided call for information based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M.No.35011/130/2016-PI(Norms) dated 18.07.2016 and deferred the case.		
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3	Case No.:15/2/82-ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date:23.08.2016
	Decision :Deferred.			

4	Case No.:36/19/82-ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:23.08.2016
	Decision :Deferred.			

5	Case No.:38/19/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:23.08.2016
	Decision :Deferred.			

6	Case No.:18/19/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer Date:
	Decision : The Committee noted that Central Excise Certification for production consumption called for from the firm by NC in its meeting No.09/82 dated 30.09.2015 but same has not been furnished. Firm has sent their repeated reply but Central Excise Certification for production consumption has not furnished. In absence of the above norms cannot be ratify. The Committee accordingly, decided to reject the case. RA concerned may take further necessary action as per the decision of NC.			

7	Case No.:173/5/82-ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date:23.08.2016
	Decision :Deferred.			

8	Case No.:61/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00124/AM17/	RLA File :07/24/040/00097/AM14/	Lic.No/Date:0710096460 04.07.2013	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

9	Case No.:31/4/82-ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE	Meet No/Date:8/82-ALC4/2016	Status:Deferred
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		LIMITED	27.07.2016	
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:23.08.2016
	Decision : Deferred.			

10	Case No.:61/14/82- ALC4/2013	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00646/AM14/	RLA File :09/24/040/00206/AM14/	Lic.No/Date:0910057007 02.08.2013	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/630/2014-PI(Norms) dated June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

11	Case No.:41/16/82- ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date:23.08.2016
	Decision : The Committee deferred the case for want of comments from DoP.			

12	Case No.:140/23/82- ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:23.08.2016
	Decision :Deferred.			

13	Case No.:48/13/82- ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date:23.08.2016
	Decision :Deferred.			

14	Case No.:208/3/82- ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:23.08.2016
	Decision :Deferred.			

15	Case No.:108/3/82- ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:23.08.2016
	Decision :Deferred.			

16	Case No.:177/3/82-	Party Name:INDO AMINES	Meet No/Date:8/82-	Status:Deferred
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	ALC4/2014	LIMITED	ALC4/2016 27.07.2016	
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:23.08.2016
	Decision :Deferred.			

17	Case No.:58/6/82- ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:23.08.2016
	Decision :Deferred.			

18	Case No.:106/3/82- ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:23.08.2016
	Decision :Deferred.			

19	Case No.:58/4/82- ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:23.08.2016
	Decision :Information called for firm in NC meeting No.04/82 dated 24.5.2016 is awaited. The Committee accordingly deferred the case.			

20	Case No.:57/3/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:23.08.2016
	Decision :Deferred.			

21	Case No.:51/5/82- ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:23.08.2016
	Decision :Deferred.			

22	Case No.:51/6/82- ALC4/2014	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:23.08.2016
	Decision :Deferred.			

23	Case No.:50/6/82- ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:23.08.2016
	Decision :Deferred.			

24	Case No.:20/6/82- ALC4/2014	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:23.08.2016
	Decision :Deferred.			

25	Case No.:49/13/82- ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date:23.08.2016
	Decision :Deferred.			

26	Case No.:237/6/82- ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:23.08.2016
	Decision :Deferred.			

27	Case No.:7/8/82-ALC4/2016	Party Name:MACSON PRODUCTS	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred.
	HQ File :01/82/050/00345/AM17/	RLA File :52/21/040/00011/AM15/	Lic.No/Date:5210041026 12.05.2014	Defer Date:23.08.2016
	Decision :Deferred.			

28	Case No.:13/2/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:23.08.2016
	Decision :Deferred.			

29	Case No.:38/8/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP and deferred the case.			

30	Case No.:165/6/82- ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date:23.08.2016

	Decision :Deferred.		
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31	Case No.:106/8/82-ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:23.08.2016
	Decision :Deferred.			

32	Case No.:60/10/82-ALC4/2014	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.11/82 dated 28.10.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

33	Case No.:77/8/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:23.08.2016
	Decision :Deferred.			

34	Case No.:20/8/82-ALC4/2014	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.02/82 dated 29.04.2015 has not been furnished by the firm. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

35	Case No.:160/6/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00562/AM15/	RLA File :05/23/040/00053/AM15/	Lic.No/Date:0510388783 18.06.2014	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

36	Case No.:202/6/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:23.08.2016
	Decision :Deferred.			

37	Case No.:72/10/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE	Meet No/Date:8/82-ALC4/2016	Status:Deferred
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		LIMITED,	27.07.2016	
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:23.08.2016
	Decision :Deferred.			

38	Case No.:7/6/82-ALC4/2014	Party Name:AARTI DRUGS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00409/AM15/	RLA File :03/94/040/00321/AM15/	Lic.No/Date:0310787378 28.07.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/824/2015-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

39	Case No.:203/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

40	Case No.:21/9/82-ALC4/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:23.08.2016
	Decision : Deferred.			

41	Case No.:264/13/82-ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:23.08.2016
	Decision :Deferred.			

42	Case No.:255/13/82-ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date:23.08.2016
	Decision :Deferred.			

43	Case No.:254/13/82-ALC4/2014	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.30.09.2015 has not been furnished. In absence of that information case cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take necessary action as per decision of NC.			

44	Case No.:263/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:23.08.2016
	Decision : Deferred.			

45	Case No.:217/13/82-ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

46	Case No.:6/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

47	Case No.:380/5/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:23.08.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals vide O.M.No.35011/343/2015-PI(Norms) dated 17.06.2016, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			

48	Case No.:188/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01191/AM15/	RLA File :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.50/82 dated 15.03.2011 or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

49	Case No.:57/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:23.08.2016
	Decision :Deferred			

50	Case No.:59/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:23.08.2016
	Decision :Deferred.			

51	Case No.:9/15/82- ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:23.08.2016
	Decision :Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The committee accordingly deferred the case.			

52	Case No.:17/13/82- ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:23.08.2016
	Decision :Deferred.			

53	Case No.:115/13/82- ALC4/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:23.08.2016
	Decision :Deferred.			

54	Case No.:74/13/82- ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:23.08.2016
	Decision :Deferred.			

55	Case No.:19/13/82- ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:23.08.2016
	Decision : The committee decided to sent copy of application to MSME.			

56	Case No.:160/13/82- ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:23.08.2016
	Decision :Deferred.			

57	Case No.:35/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:23.08.2016

	Decision :Deferred.		
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58	Case No.:76/13/82-ALC4/2014	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01079/AM15/	RLA File :04/24/040/00163/AM15/	Lic.No/Date:0410159566 13.10.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

59	Case No.:42/15/82-ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:23.08.2016
	Decision : The firm has furnished requisite information vide letter dated 06.06.2016 and the same has been sent to DoP on 04.08.2016. The Committee accordingly deferred the case.			

60	Case No.:154/13/82-ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:23.08.2016
	Decision :Deferred.			

61	Case No.:12/20/82-ALC4/2015	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01595/AM16/	RLA File :07/24/040/00255/AM15/	Lic.No/Date:0710106853 17.10.2014	Defer Date:23.08.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/846/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes and deferred the case.			

62	Case No.:110/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date:23.08.2016
	Decision :Deferred.			

63	Case No.:86/10/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:23.08.2016
	Decision :Deferred.			

64	Case No.:266/13/82-	Party Name:ATUL	Meet No/Date:8/82-	Status:Deferred
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	ALC4/2014	LIMITED,	ALC4/2016 27.07.2016	
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

65	Case No.:268/13/82- ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

66	Case No.:107/13/82- ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

67	Case No.:114/13/82- ALC4/2014	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.09/82 dated 30.09.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

68	Case No.:111/13/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:23.08.2016
	Decision : Deferred for want of comments from AYUSH.			

69	Case No.:393/5/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00533/AM16/	RLA File :09/24/040/00387/AM15/	Lic.No/Date:0910061210 11.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.12/82 dated 18.11.2015 has not been furnished. In their reply firm has sent repeated information but Central Excise Certification for production consumption has not been furnished so far. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

70	Case No.:61/18/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

71	Case No.:100/4/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

72	Case No.:120/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

73	Case No.:77/18/82- ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:23.08.2016
	Decision :Deferred..			

74	Case No.:65/18/82- ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

75	Case No.:42/18/82- ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

76	Case No.:65/15/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:23.08.2016
	Decision :Deferred for want of comments from AYUSH.			

77	Case No.:52/15/82- ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting			

	No.09/82 dated 30.09.2015 has not been furnished. In their reply firm has sent repeated information but Central Excise Certification for production consumption has not been furnished so far. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.		
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78	Case No.:16/18/82-ALC4/2014	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

79	Case No.:74/18/82-ALC4/2014	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

80	Case No.:18/18/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

81	Case No.:15/2/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

82	Case No.:32/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

83	Case No.:26/18/82-ALC4/2014	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

84	Case No.:92/18/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:23.08.2016
	Decision :Deferred.			

85	Case No.:154/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00294/AM16/	RLA File :03/95/040/00740/AM15/	Lic.No/Date:0310791735 05.12.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.14/82 dated 16.12.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

86	Case No.:279/13/82- ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01282/AM15/	RLA File :09/24/040/00510/AM15/	Lic.No/Date:0910061362 09.12.2014	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/692/2015-PI(Norms) dated 26.02.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

87	Case No.:82/18/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:23.08.2016
	Decision : The Committee decided call for approved composition from the Drug Controller and deferred the case..			

88	Case No.:101/4/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:23.08.2016
	Decision :Deferred.			

89	Case No.:97/18/82- ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:23.08.2016
	Decision :Deferred.			

90	Case No.:119/18/82- ALC4/2014	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:23.08.2016
Decision :Deferred.			

91	Case No.:224/5/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00364/AM16/	RLA File :09/24/040/00531/AM15/	Lic.No/Date:0910061427 22.12.2014	Defer Date:
Decision : The Committee noted that information called for from the firm in NC meeting No.12/82 dated 18.11.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.				

92	Case No.:91/18/82- ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:23.08.2016
Decision : Deferred for want of comments from DoP.				

93	Case No.:84/18/82- ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date: 27.07.2016
Decision : Deferred for want of comments from DBT.				

94	Case No.:3/1/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer Date:
Decision : The Committee noted that information called for from the firm in NC meeting No.11/82 dated 28.10.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.				

95	Case No.:96/18/82- ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date:23.08.2016
Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The Committee accordingly deferred the case.				

96	Case No.:92/5/82- ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date:23.08.2016
Decision : The Committee decided to call for copy of COA of the import items from				

	foreign supplier and deferred the case.
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97	Case No.:59/5/82-ALC4/2015	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

98	Case No.:72/5/82-ALC4/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00212/AM16/	RLA File :03/95/040/00658/AM15/	Lic.No/Date:0310793017 16.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.12/82 dated 19.09.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

99	Case No.:10/16/82-ALC4/2014	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01362/AM15/	RLA File :09/24/040/00529/AM15/	Lic.No/Date:0910061548 21.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.09/82 dated 30.09.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

100	Case No.:12/16/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:23.08.2016
	Decision : The committee decided to send copy of application to DoP and deferred the case.			

101	Case No.:86/5/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00226/AM16/	RLA File :05/24/040/00489/AM15/	Lic.No/Date:0510392966 22.01.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

102	Case No.:204/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

103	Case No.:31/7/82-	Party Name:V.D.H.	Meet No/Date:8/82-	Status:Deferred
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	ALC4/2015	ORGANICS PVT. LTD	ALC4/2016 27.07.2016	
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

104	Case No.:32/7/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

105	Case No.:25/7/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

106	Case No.:230/5/82- ALC4/2015	Party Name:R.K.INDUSTRIES,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date:23.08.2016
	Decision :Deferred.			

107	Case No.:163/5/82- ALC4/2015	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00303/AM16/	RLA File :05/24/040/00503/AM15/	Lic.No/Date:0510393026 29.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.12/82 dated 18.11.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

108	Case No.:166/5/82- ALC4/2015	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00306/AM16/	RLA File :08/24/040/00386/AM15/	Lic.No/Date:0810134454 30.01.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/450/2015-PI(Norms) dated 20.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

109	Case No.:169/5/82- ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:23.08.2016

	Decision :Deferred.			
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110	Case No.:10/18/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01376/AM15/	RLA File :09/24/040/00628/AM15/	Lic.No/Date:0910061598 10.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/692/2015-PI(Norms) dated 26.02.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

111	Case No.:91/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:23.08.2016
	Decision :Deferred.			

112	Case No.:52/19/82-ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:23.08.2016
	Decision :Deferred.			

113	Case No.:38/7/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

114	Case No.:332/5/82-ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00472/AM16/	RLA File :03/95/040/00991/AM15/	Lic.No/Date:0310794000 19.02.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.33/82 dated 21.03.2013, uploaded as the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

115	Case No.:280/5/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

116	Case No.:444/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2016	Status:Deferred
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			27.07.2016	
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

117	Case No.:413/5/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00553/AM16/	RLA File :03/94/040/01145/AM15/	Lic.No/Date:0310794545 12.03.2015	Defer Date:23.08.2016
	Decision :Deferred.			

118	Case No.:106/7/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:23.08.2016
	Decision :Deferred.			

119	Case No.:16/1/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01542/AM15/	RLA File :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/231/2015-PI(Norms) dated 17.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

120	Case No.:427/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00567/AM16/	RLA File :03/95/040/01071/AM15/	Lic.No/Date:0310794916 26.03.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.12/82 dated 18.11.2015 has not been furnished. In absence of these information norms cannot decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

121	Case No.:431/5/82-ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:23.08.2016
	Decision : Information called for firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

122	Case No.:9/1/82-ALC4/2015	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer Date:

	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 has not been furnished. In absence of these information norms cannot decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.		
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123	Case No.:448/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00588/AM16/	RLA File :03/94/040/01211/AM15/	Lic.No/Date:0310795048 31.03.2015	Defer Date:23.08.2016
	Decision : Deferred.			

124	Case No.:32/5/82-ALC4/2015	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00172/AM16/	RLA File :09/24/040/00011/AM16/	Lic.No/Date:0910061900 20.04.2015	Defer Date:23.08.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.12/82 dated 18.11.2015 has not been furnished. In absence of these information norms cannot decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

125	Case No.:8/2/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00023/AM16/	RLA File :09/24/040/00043/AM16/	Lic.No/Date:0910061906 21.04.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/231/2015-PI(Norms) dated 17.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

126	Case No.:174/7/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:23.08.2016
	Decision : Deferred.			

127	Case No.:62/8/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00858/AM16/	RLA File :09/24/040/00028/AM16/	Lic.No/Date:0910061955 01.05.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.14/82 dated 16.12.2015 has not been furnished. In absence of these information norms cannot decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

128	Case No.:50/7/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:23.08.2016
	Decision :Information called for from the firm in NC meeting No.19/82 dated 25.2.2016 is awaited. The Committee deferred the case.			

129	Case No.:3/3/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

130	Case No.:108/7/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00713/AM16/	RLA File :03/95/040/00003/AM16/	Lic.No/Date:0310795745 07.05.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 has not been furnished. In absence of these information norms cannot decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

131	Case No.:15/7/82-ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

132	Case No.:129/7/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

133	Case No.:164/7/82-ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

134	Case No.:109/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/513/2015-PI(Norms) dated 30.12.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC..			

135	Case No.:133/7/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

136	Case No.:102/7/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

137	Case No.:199/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/00339/AM16/	RLA File :04/24/040/00040/AM16/	Lic.No/Date:0410160570 21.05.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm is awaited. The Committee accordingly decided to await the reply and deferred the case.			

138	Case No.:55/13/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

139	Case No.:5/4/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00044/AM16/	RLA File :09/24/040/00116/AM16/	Lic.No/Date:0910062066 25.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/605/2-15-PI(Norms) dated July, 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

140	Case No.:176/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.21/82 dated22.03.2016 is awaited. The Committee accordingly defer the case.			

141	Case No.:124/7/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310796233	Defer

	:01/82/050/00729/AM16/	:03/95/040/00114/AM16/	27.05.2015	Date:23.08.2016
	Decision :Deferred.			

142	Case No.:100/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:23.08.2016
	Decision :Deferred.			

143	Case No.:188/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

144	Case No.:142/7/82-ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

145	Case No.:110/7/82-ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

146	Case No.:17/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No,04/82 dated 24.05.2016 is awaited. The Committee accordingly defer the case.			

147	Case No.:67/7/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.21/82 dated 22.03.2016 is awaited. The Committee accordingly defer the case.			

148	Case No.:13/9/82-ALC4/2015	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00949/AM16/	RLA File :07/24/040/00081/AM16/	Lic.No/Date:0710108327 05.06.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/715/2015-PI(Norms) dated 15.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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149	Case No.: 121/7/82-ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.17/82 dated 27.01.2016 is awaited. The Committee accordingly defer the case.			

150	Case No.: 123/7/82-ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.17/82 dated 27.01.2016 is awaited. The Committee accordingly defer the case.			

151	Case No.: 60/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

152	Case No.: 65/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.07/82 dated 24.07.2015 has not furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

153	Case No.: 66/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

154	Case No.: 20/13/82-ALC4/2015	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00983/AM16/	RLA File :03/94/040/00169/AM16/	Lic.No/Date:0310796563 11.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

155	Case No.:159/7/82- ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

156	Case No.:87/7/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The Committee accordingly defer the case.			

157	Case No.:42/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

158	Case No.:48/19/82- ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

159	Case No.:41/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

160	Case No.:52/7/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:23.08.2016
	Decision : The Committee based on the recommendation of DoP forwarded vide O.M.No.35011/696/2015-PI(Norms) dated 22.3.2016 decide to call for copy of DML from the firm and deferred the case.			

161	Case No.:43/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date:23.08.2016
	Decision: Deferred.			

162	Case No.:15/9/82- ALC4/2015	Party Name:KDAC CHEM PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

163	Case No.:83/13/82- ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

164	Case No.:15/13/82- ALC4/2015	Party Name:ALIVIRA ANIMAL HEALTH LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00978/AM16/	RLA File :03/94/040/00219/AM16/	Lic.No/Date:0310796797 24.06.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/706/2015-PI(Norms) dated June, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

165	Case No.:82/19/82- ALC4/2015	Party Name:SIDDHARTH CARBOCHEM PRODUCTS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01563/AM16/	RLA File :03/95/040/00667/AM15/	Lic.No/Date:0310796830 24.06.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/874/2015-PI(Norms) dated 25.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

166	Case No.:72/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

167	Case No.:76/7/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:23.08.2016
	Decision :Deferred.			

168	Case No.:75/7/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

169	Case No.: 78/7/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:23.08.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.19/82 dated 25.02.2016 is awaited. The Committee accordingly deferred the case.			

170	Case No.: 109/8/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Rejected
	HQ File :01/82/050/00905/AM16/	RLA File :03/95/040/00038/AM16/	Lic.No/Date:0310796997 01.07.2015	Defer Date:
	Decision : The Committee observed that technical information has been called for from the firm by NC in its meeting No.14/82 dated 16.12.2015 but reply has not been received so far. In absence of these information norms cannot be decided. The Committee accordingly, decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

171	Case No.: 108/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

172	Case No.: 10/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

173	Case No.: 11/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

174	Case No.: 105/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Rejected
	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:
	Decision : The representative of D/o Pharmaceuticals stated in the meeting that both export and import items are the same and firm has not furnished COA of export and import item from foreign supplier. The Committee accordingly decided to reject the case.			

175	Case No.:24/13/82-ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

176	Case No.:82/13/82-ALC4/2015	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01045/AM16/	RLA File :34/24/040/00084/AM16/	Lic.No/Date:3410041360 07.07.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

177	Case No.:23/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00986/AM16/	RLA File :03/94/040/00284/AM16/	Lic.No/Date:0310797268 15.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

178	Case No.:20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

179	Case No.:22/13/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:23.08.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.2 /82 dated 24.04.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

180	Case No.:1/8/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00797/AM16/	RLA File :09/24/040/00236/AM16/	Lic.No/Date:0910062367 23.07.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/723/2015-PI(Norms) dated 08.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

181	Case No.:119/8/82-ALC4/2015	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
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	HQ File :01/82/050/00915/AM16/	RLA File :03/95/040/00322/AM16/	Lic.No/Date:0310797595 23.07.2015	Defer Date:23.08.2016
	Decision : Deferred.			

182	Case No.:115/13/82- ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

183	Case No.:73/8/82- ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

184	Case No.:69/13/82- ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01032/AM16/	RLA File :13/24/040/00016/AM16/	Lic.No/Date:1310047933 29.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

185	Case No.:116/13/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date:23.08.2016
	Decision :Deferred.			

186	Case No.:114/13/82- ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01077/AM16/	RLA File :03/94/040/00258/AM16/	Lic.No/Date:0310797898 03.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

187	Case No.:112/13/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

188	Case No.:75/13/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File	RLA File	Lic.No/Date:0510395160	Defer

	:01/82/050/01038/AM16/	:05/24/040/00215/AM16/	04.08.2015	Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/778/2015-PI(Norms) dated 27.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

189	Case No.:78/13/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01041/AM16/	RLA File :05/24/040/00219/AM16/	Lic.No/Date:0510395169 04.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/778/2015-PI(Norms) dated 27.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

190	Case No.:109/13/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date:23.08.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.6/82 dated 14.06.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

191	Case No.:12/18/82-ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

192	Case No.:50/13/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

193	Case No.:2/21/82-ALC4/2015	Party Name:AUROLAB	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

194	Case No.:110/13/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01073/AM16/	RLA File :03/94/040/00350/AM16/	Lic.No/Date:0310798096 12.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

195	Case No.: 111/13/82- ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

196	Case No.: 79/13/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01042/AM16/	RLA File :52/24/040/00034/AM16/	Lic.No/Date:5210041610 14.08.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

197	Case No.: 127/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

198	Case No.: 60/13/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01023/AM16/	RLA File :05/23/040/00204/AM16/	Lic.No/Date:0510395351 18.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

199	Case No.: 126/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

200	Case No.: 61/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date:23.08.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/789/2015-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes decided to call for detail of the export product as well as the raw material to be imported along with a copy of valid DML indicating approved composition from the firm and deferred the case.			

201	Case No.: 62/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01025/AM16/	RLA File :05/23/040/00212/AM16/	Lic.No/Date:0510395383 20.08.2015	Defer Date:23.08.2016
	Decision The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M. No.35011/789/2015-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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202	Case No.: 161/13/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

203	Case No.: 77/13/82- ALC4/2015	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date:23.08.2016
	Decision :Deferred.			

204	Case No.: 120/13/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01083/AM16/	RLA File :03/94/040/00279/AM16/	Lic.No/Date:0310798629 03.09.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

205	Case No.: 84/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date:23.08.2016
	Decision :The Committee noted that information called for from the firm in NC meeting No.06/82 dated 24.05.2016 is awaited. The Committee accordingly deferred the case.			

206	Case No.: 59/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00122/AM17/	RLA File :07/24/040/00180/AM16/	Lic.No/Date:0710108694 07.09.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

207	Case No.: 8/9/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer Date:23.08.2016
	Decision :Deferred.			

208	Case No.: 10/9/82- ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:23.08.2016

	Decision :Deferred.			
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209	Case No.: 20/9/82- ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00956/AM16/	RLA File :03/95/040/00424/AM16/	Lic.No/Date:0310798995 22.09.2015	Defer Date:23.08.2016
	Decision :Deferred.			

210	Case No.: 51/19/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01532/AM16/	RLA File :03/95/040/00430/AM16/	Lic.No/Date:0310799076 28.09.2015	Defer Date:23.08.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

211	Case No.: 12/19/82- ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

212	Case No.: 44/4/82- ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00107/AM17/	RLA File :03/94/040/00468/AM16/	Lic.No/Date:0310799183 05.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

213	Case No.: 130/14/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

214	Case No.: 56/2/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

215	Case No.: 135/13/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date:23.08.2016

	Decision : The committee decided to send copy of application to DoP.			
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216	Case No.: 24/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

217	Case No.: 136/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

218	Case No.: 77/16/82- ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:23.08.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/785/2015-PI(Norms) dated 11.4.2016, uploaded at the end of these minutes and deferred the case.			

219	Case No.: 140/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

220	Case No.: 141/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

221	Case No.: 142/13/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

222	Case No.: 73/19/82- ALC4/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

223	Case No.:147/13/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

224	Case No.:64/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

225	Case No.:65/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date:23.08.2016
	Decision :Deferred.			

226	Case No.:153/13/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01116/AM16/	RLA File :34/24/040/00199/AM16/	Lic.No/Date:3410041644 02.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

227	Case No.:66/19/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date:0310799943 02.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

228	Case No.:54/19/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01535/AM16/	RLA File :03/94/040/00590/AM16/	Lic.No/Date:0310799952 02.11.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

229	Case No.:67/19/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01548/AM16/	RLA File :03/94/040/00553/AM16/	Lic.No/Date:0310799932 02.11.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/804/2015-PI(Norms) dated 25.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

230	Case No.:70/19/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01551/AM16/	RLA File :03/94/040/00481/AM16/	Lic.No/Date:0310799926 02.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/804/2015-PI(Norms) dated 25.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

231	Case No.:154/13/82-ALC4/2015	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01117/AM16/	RLA File :09/24/040/00460/AM16/	Lic.No/Date:0910062821 03.11.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

232	Case No.:156/13/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01119/AM16/	RLA File :09/24/040/00464/AM16/	Lic.No/Date:0910062832 03.11.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

233	Case No.:38/21/82-ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DBT.			

234	Case No.:159/13/82-ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

235	Case No.:57/19/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

236	Case No.:18/21/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

237	Case No.: 55/19/82- ALC4/2015	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01536/AM16/	RLA File :03/94/040/00600/AM16/	Lic.No/Date:0310800148 09.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/805/2015-PI(Norms) dated 10.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

238	Case No.: 23/21/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited. The Committee accordingly deferred the case.			

239	Case No.: 165/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

240	Case No.: 71/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

241	Case No.: 72/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

242	Case No.: 74/19/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01555/AM16/	RLA File :03/94/040/00641/AM16/	Lic.No/Date:0310800285 17.11.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/807/2015-PI(Norms) dated 26.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

243	Case No.: 167/13/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2016	Status: Deferred
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			27.07.2016	
	HQ File :01/82/050/01130/AM16/	RLA File :09/24/040/00493/AM16/	Lic.No/Date:0910062862 19.11.2015	Defer Date:23.08.2016
	Decision : : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited. The Committee accordingly deferred the case.			

244	Case No.: 58/19/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

245	Case No.: 75/19/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date:23.08.2016
	Decision :deferred.			

246	Case No.: 60/19/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

247	Case No.: 11/19/82- ALC4/2015	Party Name:SURNI LABS	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01491/AM16/	RLA File :34/24/040/00214/AM16/	Lic.No/Date:3410041688 20.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/791/2015-PI(Norms) dated 15.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

248	Case No.: 20/19/82- ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date:23.08.2016
	Decision :Deferred.			

249	Case No.: 1/14/82- ALC4/2015	Party Name:HONOUR LAB LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01137/AM16/	RLA File :09/24/040/00516/AM16/	Lic.No/Date:0910062901 26.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/17/2016-PI(Norms) dated 10.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.			
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250	Case No.: 59/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

251	Case No.: 62/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

252	Case No.: 61/19/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

253	Case No.: 81/19/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01562/AM16/	RLA File :03/94/040/00660/AM16/	Lic.No/Date:0310800594 02.12.2015	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

254	Case No.: 19/19/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01499/AM16/	RLA File :05/23/040/00370/AM16/	Lic.No/Date:0510396479 02.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/789/2015-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

255	Case No.: 16/19/82- ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01496/AM16/	RLA File :05/23/040/00362/AM16/	Lic.No/Date:0510396503 03.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

256	Case No.: 17/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date:23.08.2016

	Decision :Deferred.			
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257	Case No.:38/19/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01519/AM16/	RLA File :52/24/040/00062/AM16/	Lic.No/Date:5210041707 04.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP and Deferred the case.			

258	Case No.:63/19/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01544/AM16/	RLA File :03/94/040/00673/AM16/	Lic.No/Date:0310800674 04.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/807/2015-PI(Norms) dated 25.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

259	Case No.:1/8/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Case Added
	HQ File :01/82/050/00339/AM17/	RLA File :29/24/040/00007/AM16/	Lic.No/Date:2910025232 04.12.2015	Defer Date:
	Decision :Deferred.			

260	Case No.:90/19/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01571/AM16/	RLA File :22/24/040/00082/AM16/	Lic.No/Date:2210015359 07.12.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DBT.			

261	Case No.:64/4/82-ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00127/AM17/	RLA File :03/94/040/00671/AM16/	Lic.No/Date:0310800767 08.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

262	Case No.:5/15/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01316/AM16/	RLA File :34/24/040/00215/AM16/	Lic.No/Date:3410041722 10.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

263	Case No.:40/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510396587	Defer

	:01/82/050/01521/AM16/	:05/23/040/00240/AM16/	10.12.2015	Date:23.08.2016
	Decision : Deferred.			

264	Case No.:87/19/82-ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01568/AM16/	RLA File :22/24/040/00087/AM16/	Lic.No/Date:2210015368 10.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/813/2015-PI(Norms) dated 15.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

265	Case No.:88/19/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date:23.08.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/817/2015-PI(Norms) dated 17.06.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

266	Case No.:94/19/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01575/AM16/	RLA File :22/24/040/00080/AM16/	Lic.No/Date:2210015366 10.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/343/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

267	Case No.:42/21/82-ALC4/2015	Party Name:NATCO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

268	Case No.:56/21/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

269	Case No.:30/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

270	Case No.: 31/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01511/AM16/	RLA File :05/24/040/00375/AM16/	Lic.No/Date:0510396609 14.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

271	Case No.: 32/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

272	Case No.: 10/19/82- ALC4/2015	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

273	Case No.: 18/19/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01498/AM16/	RLA File :52/24/040/00064/AM16/	Lic.No/Date:5210041711 15.12.2015	Defer Date:23.08.2016
	Decision : The committee decided to send copy of application to DoP.			

274	Case No.: 39/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

275	Case No.: 41/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

276	Case No.: 42/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

277	Case No.: 8/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/01319/AM16/	RLA File :09/24/040/00536/AM16/	Lic.No/Date:0910062985 17.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/860/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

278	Case No.:9/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

279	Case No.:36/19/82- ALC4/2015	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DBT.			

280	Case No.:35/19/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date:0510396751 21.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

281	Case No.:33/19/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date:0510396777 21.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

282	Case No.:54/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

283	Case No.:61/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date:23.08.2016
	Decision :Deferred.			

284	Case No.:93/19/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:2210015392	Defer

	:01/82/050/01574/AM16/	:22/24/040/00051/AM16/	23.12.2015	Date:23.08.2016
	Decision : The Committee decided to based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/792/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

285	Case No.:55/21/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date:0910063035 28.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

286	Case No.:21/19/82-ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01501/AM16/	RLA File :05/23/040/00391/AM16/	Lic.No/Date:0510397095 29.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

287	Case No.:34/21/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01739/AM16/	RLA File :31/83/040/00128/AM16/	Lic.No/Date:3110065816 30.12.2015	Defer Date:23.08.2016
	Decision : Deferred.			

288	Case No.:22/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

289	Case No.:23/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

290	Case No.:13/19/82-ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date:23.08.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited.			

291	Case No.:40/21/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01745/AM16/	RLA File :09/24/040/00559/AM16/	Lic.No/Date:0910063056 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/69/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

292	Case No.:47/21/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

293	Case No.:35/21/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

294	Case No.:33/21/82-ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01738/AM16/	RLA File :31/83/040/00117/AM16/	Lic.No/Date:3110065848 05.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

295	Case No.:137/16/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01457/AM16/	RLA File :34/24/040/00245/AM16/	Lic.No/Date:3410041783 05.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

296	Case No.:68/21/82-ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01773/AM16/	RLA File :08/24/040/00350/AM16/	Lic.No/Date:0810136965 06.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/65/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

297	Case No.:2/17/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:23.08.2016

	Decision : The Committee decided to send copy of application to DoP.			
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298	Case No.: 5/17/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

299	Case No.: 33/2/82- ALC4/2016	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00033/AM17/	RLA File :03/95/040/00737/AM16/	Lic.No/Date:0310801688 11.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

300	Case No.: 60/21/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date:23.08.2016
	Decision : Deferred.			

301	Case No.: 37/2/82- ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

302	Case No.: 36/21/82- ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01741/AM16/	RLA File :13/24/040/00038/AM16/	Lic.No/Date:1310048100 20.01.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

303	Case No.: 2/18/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01467/AM16/	RLA File :09/24/040/00617/AM16/	Lic.No/Date:0910063157 22.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/180/2016-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

304	Case No.: 4/21/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01709/AM16/	RLA File :05/24/040/00521/AM16/	Lic.No/Date:0510397403 22.01.2016	Defer Date:23.08.2016

	Decision : Deferred.			
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305	Case No.: 31/21/82- ALC4/2015	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date: 3110065887 25.01.2016	Defer Date: 23.08.2016
	Decision : Deferred.			

306	Case No.: 24/21/82- ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date: 3410041832 28.01.2016	Defer Date: 23.08.2016
	Decision : Deferred.			

307	Case No.: 8/21/82- ALC4/2015	Party Name: JUBILANT GENERICS LTD	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date: 0510397455 01.02.2016	Defer Date: 23.08.2016
	Decision : Deferred.			

308	Case No.: 13/21/82- ALC4/2015	Party Name: JUBILANT LIFE SCIENCES LIMITED	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date: 0510397481 03.02.2016	Defer Date: 23.08.2016
	Decision : Deferred.			

309	Case No.: 1/19/82- ALC4/2015	Party Name: AUROBINDO PHARMA LIMITED	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date: 0910063213 04.02.2016	Defer Date: 23.08.2016
	Decision : Deferred for want of comments from DoP.			

310	Case No.: 12/21/82- ALC4/2015	Party Name: SENTISS PHARMA PVT.LTD.	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01717/AM16/	RLA File :05/24/040/00543/AM16/	Lic.No/Date: 0510397506 04.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/778/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

311	Case No.: 4/19/82- ALC4/2015	Party Name: ALPHAMED FORMULATIONS P LTD.	Meet No/Date: 8/82- ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date: 0910063226 05.02.2016	Defer Date: 23.08.2016

	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/690/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes and deferred the case.			
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312	Case No.: 25/21/82-ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

313	Case No.: 26/21/82-ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

314	Case No.: 14/21/82-ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

315	Case No.: 5/19/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

316	Case No.: 62/4/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

317	Case No.: 11/21/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01716/AM16/	RLA File :05/24/040/00534/AM16/	Lic.No/Date:0510397525 08.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/18/2016-PI(Norms) dated 27.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

318	Case No.: 85/19/82-ALC4/2015	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date:23.08.2016
	Decision :Deferred.			

319	Case No.:84/19/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01565/AM16/	RLA File :09/24/040/00654/AM16/	Lic.No/Date:0910063231 09.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/180/2016-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

320	Case No.:95/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01576/AM16/	RLA File :09/24/040/00639/AM16/	Lic.No/Date:0910063233 10.02.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

321	Case No.:8/2/82-ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date:23.08.2016
	Decision :Deferred.			

322	Case No.:30/21/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

323	Case No.:34/4/82-ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00097/AM17/	RLA File :03/94/040/00862/AM16/	Lic.No/Date:0310802461 11.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/119/2016-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

324	Case No.:97/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

325	Case No.:36/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date:23.08.2016
	Decision :Deferred.			

326	Case No.:35/4/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00098/AM17/	RLA File :03/94/040/00952/AM16/	Lic.No/Date:0310802542 12.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

327	Case No.:101/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

328	Case No.:5/2/82-ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

329	Case No.:55/2/82-ALC4/2016	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date:23.08.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/95/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

330	Case No.:35/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

331	Case No.:102/19/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date:23.08.2016
	Decision :Deferred.			

332	Case No.:52/2/82-	Party Name:HPL	Meet No/Date:8/82-	Status:Deferred
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	ALC4/2016	ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	ALC4/2016 27.07.2016	
	HQ File :01/82/050/00052/AM17/	RLA File :05/23/040/00426/AM16/	Lic.No/Date:0510397651 18.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

333	Case No.:54/2/82-ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00054/AM17/	RLA File :05/23/040/00487/AM16/	Lic.No/Date:0510397639 18.02.2016	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/85/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

334	Case No.:20/4/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00083/AM17/	RLA File :05/23/040/00469/AM16/	Lic.No/Date:0510397644 18.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

335	Case No.:23/4/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00086/AM17/	RLA File :05/23/040/00470/AM16/	Lic.No/Date:0510397643 18.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

336	Case No.:34/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

337	Case No.:9/2/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

338	Case No.:28/2/82-ALC4/2016	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00028/AM17/	RLA File :03/95/040/00858/AM16/	Lic.No/Date:0310802836 24.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No. 35011/74/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.		
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339	Case No.: 27/2/82- ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

340	Case No.: 22/2/82- ALC4/2016	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

341	Case No.: 18/4/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

342	Case No.: 15/4/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00078/AM17/	RLA File :05/23/040/00485/AM16/	Lic.No/Date:0510397721 25.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/116/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

343	Case No.: 19/4/82- ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00082/AM17/	RLA File :05/24/040/00582/AM16/	Lic.No/Date:0510397715 25.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

344	Case No.: 53/2/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00053/AM17/	RLA File :08/24/040/00409/AM16/	Lic.No/Date:0810137314 26.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/86/2016-PI(Norms) dated June, 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

345	Case No.: 24/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
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	HQ File :01/82/050/00087/AM17/	RLA File :05/23/040/00491/AM16/	Lic.No/Date:0510397731 26.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

346	Case No.:4/2/82-ALC4/2016	Party Name:RIDDHI PHARMA	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date:23.08.2016
	Decision :Deferred .			

347	Case No.:84/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

348	Case No.:43/2/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date:23.08.2016
	Decision : Deferred.			

349	Case No.:6/2/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date:23.08.2016
	Decision : Deferred.			

350	Case No.:42/4/82-ALC4/2016	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00105/AM17/	RLA File :03/94/040/01001/AM16/	Lic.No/Date:0310802950 01.03.2016	Defer Date:23.08.2016
	Decision : Deferred.			

351	Case No.:42/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

352	Case No.:14/2/82-ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00014/AM17/	RLA File :34/24/040/00221/AM16/	Lic.No/Date:3410041935 01.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

353	Case No.:38/2/82-ALC4/2016	Party Name:WANBURY LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00038/AM17/	RLA File :03/95/040/00920/AM16/	Lic.No/Date:0310802986 02.03.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

354	Case No.:28/4/82-ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00091/AM17/	RLA File :03/94/040/00959/AM16/	Lic.No/Date:0310803032 03.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

355	Case No.:29/4/82-ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00092/AM17/	RLA File :03/94/040/01004/AM16/	Lic.No/Date:0310803038 03.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

356	Case No.:1/21/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/01706/AM16/	RLA File :09/24/040/00702/AM16/	Lic.No/Date:0910063354 03.03.2016	Defer Date:23.08.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/14/2016-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

357	Case No.:3/4/82-ALC4/2016	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00066/AM17/	RLA File :05/23/040/00502/AM16/	Lic.No/Date:0510397820 04.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

358	Case No.:50/2/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DBT.			

359	Case No.:66/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:23.08.2016
	Decision :Deferred for want of comments from DoP.			

360	Case No.: 67/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

361	Case No.: 68/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00131/AM17/	RLA File :04/24/040/00255/AM16/	Lic.No/Date:0410161683 04.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

362	Case No.: 40/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00103/AM17/	RLA File :03/94/040/01017/AM16/	Lic.No/Date:0310803105 07.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

363	Case No.: 41/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00104/AM17/	RLA File :03/94/040/01018/AM16/	Lic.No/Date:0310803103 07.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

364	Case No.: 57/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00120/AM17/	RLA File :03/94/040/01041/AM16/	Lic.No/Date:0310803137 08.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

365	Case No.: 26/2/82- ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00026/AM17/	RLA File :03/95/040/00672/AM16/	Lic.No/Date:0310803128 08.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/94/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

366	Case No.: 23/2/82- ALC4/2016	Party Name:MERCK LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00023/AM17/	RLA File :03/95/040/00936/AM16/	Lic.No/Date:0310803135 08.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M. No.35011/96/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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367	Case No.:7/2/82-ALC4/2016	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

368	Case No.:56/4/82-ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00119/AM17/	RLA File :03/94/040/01040/AM16/	Lic.No/Date:0310803170 09.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

369	Case No.:55/4/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

370	Case No.:30/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

371	Case No.:31/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00031/AM17/	RLA File :03/95/040/00931/AM16/	Lic.No/Date:0310803177 09.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

372	Case No.:3/2/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

373	Case No.:29/2/82-ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00029/AM17/	RLA File :03/95/040/00924/AM16/	Lic.No/Date:0310803186 09.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.: 39/4/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00102/AM17/	RLA File :03/94/040/00973/AM16/	Lic.No/Date:0310803223 10.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

375	Case No.: 58/2/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

376	Case No.: 59/2/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.: 24/2/82- ALC4/2016	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

378	Case No.: 38/4/82- ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00101/AM17/	RLA File :03/94/040/01049/AM16/	Lic.No/Date:0310803267 14.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

379	Case No.: 25/4/82- ALC4/2016	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00088/AM17/	RLA File :34/24/040/00334/AM16/	Lic.No/Date:3410041974 14.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/123/2016-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

380	Case No.: 27/4/82- ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00090/AM17/	RLA File :03/94/040/00981/AM16/	Lic.No/Date:0310803290 14.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

381	Case No.:82/4/82-ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00145/AM17/	RLA File :03/95/040/00967/AM16/	Lic.No/Date:0310803283 14.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

382	Case No.:51/2/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00051/AM17/	RLA File :08/24/040/00440/AM16/	Lic.No/Date:0810137433 15.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/92/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

383	Case No.:37/4/82-ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00100/AM17/	RLA File :03/94/040/00962/AM16/	Lic.No/Date:0310803341 15.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

384	Case No.:26/4/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

385	Case No.:7/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date:23.08.2016
	Decision :Deferred			

386	Case No.:13/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00076/AM17/	RLA File :05/23/040/00390/AM16/	Lic.No/Date:0510397953 17.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

387	Case No.:12/4/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00075/AM17/	RLA File :05/24/040/00613/AM16/	Lic.No/Date:0510397962 17.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M. No.35011/778/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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388	Case No.:9/4/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00072/AM17/	RLA File :05/24/040/00603/AM16/	Lic.No/Date:0510397956 17.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/129/2016-PI(Norms) dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

389	Case No.:10/4/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00073/AM17/	RLA File :05/24/040/00554/AM16/	Lic.No/Date:0510397955 17.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/125/2016-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

390	Case No.:14/4/82-ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00077/AM17/	RLA File :05/23/040/00526/AM16/	Lic.No/Date:0510397978 18.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/85/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

391	Case No.:5/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00068/AM17/	RLA File :05/23/040/00544/AM16/	Lic.No/Date:0510397982 18.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

392	Case No.:8/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00071/AM17/	RLA File :05/23/040/00541/AM16/	Lic.No/Date:0510397985 18.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

393	Case No.:85/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date:23.08.2016

	Decision :Deferred.		
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394	Case No.:46/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00046/AM17/	RLA File :08/24/040/00431/AM16/	Lic.No/Date:0810137474 21.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

395	Case No.:48/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00048/AM17/	RLA File :08/24/040/00430/AM16/	Lic.No/Date:0810137473 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.01/82 dated 04.04.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

396	Case No.:36/4/82-ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

397	Case No.:4/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00067/AM17/	RLA File :05/23/040/00543/AM16/	Lic.No/Date:0510397989 21.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

398	Case No.:6/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00069/AM17/	RLA File :05/23/040/00542/AM16/	Lic.No/Date:0510397988 21.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

399	Case No.:53/4/82-ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00116/AM17/	RLA File :03/94/040/01066/AM16/	Lic.No/Date:0310803494 22.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/119/2016-PI(Norms) dated 11.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

400	Case No.:47/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:8/82-ALC4/2016	Status: Approved
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			27.07.2016	
	HQ File :01/82/050/00047/AM17/	RLA File :08/24/040/00444/AM16/	Lic.No/Date:0810137475 22.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/84/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

401	Case No.: 81/4/82- ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

402	Case No.: 49/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00112/AM17/	RLA File :03/94/040/01046/AM16/	Lic.No/Date:0310803524 23.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

403	Case No.: 50/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

404	Case No.: 63/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00126/AM17/	RLA File :03/94/040/01037/AM16/	Lic.No/Date:0310803569 28.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

405	Case No.: 47/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00110/AM17/	RLA File :03/94/040/01078/AM16/	Lic.No/Date:0310803568 28.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

406	Case No.: 60/2/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/01863/AM16/	RLA File :09/24/040/00710/AM16/	Lic.No/Date:0910063454 29.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

407	Case No.: 46/4/82- ALC4/2016	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:8/82- ALC4/2016	Status:Deferred
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			27.07.2016	
	HQ File :01/82/050/00109/AM17/	RLA File :03/94/040/01109/AM16/	Lic.No/Date:0310803597 29.03.2016	Defer Date:23.08.2016
	Decision : The committee decided to call for COA from foreign supplier for export and import items and deferred the case.			

408	Case No.:80/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00143/AM17/	RLA File :03/95/040/01007/AM16/	Lic.No/Date:0310803591 29.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

409	Case No.:63/2/82-ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/01866/AM16/	RLA File :09/24/040/00769/AM16/	Lic.No/Date:0910063463 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/630/2015-PI(Norms) dated June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

410	Case No.:43/4/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

411	Case No.:69/4/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00132/AM17/	RLA File :04/24/040/00275/AM16/	Lic.No/Date:0410161762 31.03.2016	Defer Date:23.08.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/66/2016-PI(Norms) dated 27.06.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

412	Case No.:76/4/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date:23.08.2016
	Decision :Deferred.			

413	Case No.:65/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0410161772	Defer

	:01/82/050/00128/AM17/	:04/24/040/00283/AM16/	01.04.2016	Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.:79/4/82-ALC4/2016	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00142/AM17/	RLA File :03/95/040/01000/AM16/	Lic.No/Date:0310803763 04.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of Development Commissioner (MSME) forwarded vide 23(2) 2014-Chem-718 dated 4.1.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

415	Case No.:77/4/82-ALC4/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00140/AM17/	RLA File :03/95/040/00001/AM17/	Lic.No/Date:0310803752 04.04.2016	Defer Date:23.08.2016
	Decision : Deferred for want of comments from DoP.			

416	Case No.:92/4/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date:23.08.2016
	Decision :Deferred.			

417	Case No.:72/4/82-ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00135/AM17/	RLA File :03/95/040/00981/AM16/	Lic.No/Date:0310803838 07.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/107/2011-Ch-II dated 12.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

418	Case No.:83/4/82-ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00146/AM17/	RLA File :03/95/040/00982/AM16/	Lic.No/Date:0310803855 07.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/107/2011-Ch-II dated 12.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

419	Case No.:71/4/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Approved
	HQ File :01/82/050/00134/AM17/	RLA File :03/95/040/00020/AM17/	Lic.No/Date:0310803870 11.04.2016	Defer Date:

	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/95/2011-Ch-II dated 23.11.2015 dated 27.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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420	Case No.: 74/4/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00137/AM17/	RLA File :03/95/040/00021/AM17/	Lic.No/Date:0310803871 11.04.2016	Defer Date:23.08.2016
	Decision :Deferred.			

421	Case No.: 78/4/82-ALC4/2016	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00141/AM17/	RLA File :03/95/040/00999/AM16/	Lic.No/Date:0310803899 12.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of Development Commissioner (MSME) forwarded vide 23(2) 2014-Chem-718 dated 4.1.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

422	Case No.: 66/2/82-ALC4/2016	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date:23.08.2016
	Decision :Deferred.			

423	Case No.: 87/4/82-ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Approved
	HQ File :01/82/050/00150/AM17/	RLA File :13/24/040/00054/AM16/	Lic.No/Date:1310048210 13.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.07/82 dated 27.06.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

424	Case No.: 86/4/82-ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00149/AM17/	RLA File :52/24/040/00001/AM17/	Lic.No/Date:5210041862 19.04.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

425	Case No.: 67/2/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00061/AM17/	RLA File :09/24/040/00014/AM17/	Lic.No/Date:0910063515 19.04.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

426	Case No.:68/2/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status: Deferred
	HQ File :01/82/050/00062/AM17/	RLA File :09/24/040/00019/AM17/	Lic.No/Date:0910063520 19.04.2016	Defer Date: 27.07.2016
	Decision : The Committee decided to send copy of application to DoP.			

427	Case No.:69/2/82-ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

428	Case No.:7/6/82-ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date:23.08.2016
	Decision :Deferred.			

429	Case No.:95/4/82-ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00158/AM17/	RLA File :03/94/040/00129/AM17/	Lic.No/Date:0310804639 12.05.2016	Defer Date:23.08.2016
	Decision :Deferred			

430	Case No.:3/8/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Case Deferred
	HQ File :01/82/050/00341/AM17/	RLA File :34/24/040/00079/AM17/	Lic.No/Date:3410042326 05.07.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

431	Case No.:2/8/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Case Deferred
	HQ File :01/82/050/00340/AM17/	RLA File :05/23/040/00139/AM17/	Lic.No/Date:0510398996 05.07.2016	Defer Date:23.08.2016
	Decision :Deferred.			

432	Case No.:4/8/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:8/82-ALC4/2016 27.07.2016	Status:Case Deferred
	HQ File :01/82/050/00342/AM17/	RLA File :08/24/040/00132/AM17/	Lic.No/Date:0810138237 07.07.2016	Defer Date:23.08.2016
	Decision :Deferred.			

433	Case No.:5/8/82-ALC4/2016	Party Name:MYLAN	Meet No/Date:8/82-	Status:Case
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		LABORATORIES LIMITED	ALC4/2016 27.07.2016	Deferred
	HQ File :01/82/050/00343/AM17/	RLA File :09/24/040/00197/AM17/	Lic.No/Date:0910063918 14.07.2016	Defer Date:23.08.2016
	Decision :Deferred.			

434	Case No.:6/8/82-ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Case Deferred
	HQ File :01/82/050/00344/AM17/	RLA File :08/24/040/00134/AM17/	Lic.No/Date:0810138308 18.07.2016	Defer Date:23.08.2016
	Decision :Deferred.			

435	Case No.:8/8/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:8/82- ALC4/2016 27.07.2016	Status:Deferred
	HQ File :01/82/050/00346/AM17/	RLA File :09/24/040/00198/AM17/	Lic.No/Date:0910063961 20.07.2016	Defer Date:23.08.2016
	Decision : The Committee decided to send copy of application to DoP.			

**Outside Agenda of NC Meeting No. 08/2016
Scheduled to be held on 27.07.2016**

Case No. B- 01 M.No.08/AM-17 Date 27.07.2016	M/s. Yasho Industries Pvt. Ltd. File No. 01/82/050/1121/AM13 RLA No 03/95/040/00735/AM13 Adv.Auth. No. 0310718082 dated 24.12.2012
Decision: The Committee considered this case for correction in the quantity of import item No.1 Hydroquinone.....0.1.247kg as mentioned in the recommendation of D/o D&PC forwarded vide U.O.No.14010/95/2011-Ch-II dated 23.11.2015 as per agenda. The Committee has examined the matter in detail and it is seen that in the earlier recommendation provided by D/o C&PC vide U.O.No.14010/95/2011-Ch-II dated 12.6.2013, uploaded at the end of these minutes wherein the quantity of import item No.1 Hydroquinone.....1.247kg is mentioned. The Committee also calculate the quantity of import item applied by the firm. Accordingly, the Committee in view of the above decided to correct the quantity of import item to read as Hydroquinone..... 1.247kg. RA may take further necessary action as per the decision of NC.	

F. No.35011/130/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 18 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Rakshit Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/133/AM-17/DES-3/188 dated the 4/7/16 vide which application from M/s Rakshit Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Famotidine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Complete technical details as per appendix-33.
- 2) Certificate of analysis (COA) of the product actually exported vis-à-vis pharmaceutical specifications.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/630/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1048/AM-15/DES-3/919 dated the 26/12/14 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Perindopril Tert.Butylamine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Octahydro indole-2-carboxylic acid benzyl ester p-toluene sulphonate salt	1.845kg
2	N-(S)-1-carbethoxybutyl-L-alanine	0.916kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/824/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aarti Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/409/AM-15/DES-3/89 dated the 13/6/16 vide which application from M/s Aarti Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ticlopidine Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Thiophene-2-ethanol	0.72kg
2	Toluene	1.61kg
3	Triethyl amine	0.25kg
4	Benzene sulphonyl chloride	0.99kg
5	Sodium hydroxide flakes	0.747kg
6	Ortho chloro benzyl amine	0.80kg
7	Acetone	0.22kg
8	IPA	0.85kg
9	Methanol	0.90kg
10	Para formaldehyde	0.300kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/343/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 17 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Theon Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/520/AM-16/DES-3/189 dated the 29/6/15 vide which application from M/s Theon Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxicillin & Clavulanate Potassium Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Reply received from the firm does not contain copy of DML as asked for earlier. DGFT may again be advised to call copy of Drug Manufacturing licence from the firm for above export.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Case No. :2/42/82- ALC4/2010	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:50/82- ALC4/2010 15.03.2011	Status:Case Approved
HQ File :01/82/050/01449/AM11/	RLA File :03/94/040/00771/AM11/	Lic.No/Date:0310609806 06.01.2011	

81 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.14010/111/2010-Ch.II dated 28.02.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
N Decyl Bromide	1 KG.	1.	Decyl Alcohol	0.777 kg
		2.	Liquid Bromine	0.393 kg

RA concerned may take further necessary action as per above decision of NC.

(61)

F. No.35011/846/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Stericon Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1595/AM-16/DES-3/1746 dated the 2/3/16 vide which application from M/s Stericon Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Vizulize Moisturizing and Comfort Eye drops**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to furnish application on the prescribed proforma alongwith copy of DML.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/692/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Honour Lab Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/953/AM-16/DES-3/1021 dated the 28/10/15 vide which application from M/s Honour Lab Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of 4-Chloro-2-trifluoro acetyl aniline hydrochloride hydrate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	p-Chloroaniline	0.626kg
2.	Pivaloyl chloride	0.652kg
3.	Ethyl trifluoro acetate	0.681kg
4.	n-Butyl chloride	1.133kg
5.	Lithium metal	0.168kg
6.	Methyl tertiary butyl ether	2.45kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi

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Case No.:16/12/82-ALC4/2013	Party Name:MICRO INKS LTD.	Meet No/Date:12/82-ALC4/2013 19.09.2013	Status:Case Approved
HQ File :01/82/050/00440/AM14/	RLA File :03/95/040/00308/AM14/	Lic.No/Date:0310742012 18.07.2013	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 9/82 dated 31.05.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Epoxy Acrylate (80% Resin content in GTPA (Glyceryl Propoxy Triacrylate/ Propoxylated Glyceryl Triacrylate)	1 kg.	1.	Acrylic Acid	0.2217 kg
		2.	Epoxy Resins	0.5827 kg
		3.	Mono Ethyl Hydro Quinone	0.0061 kg
		4.	Benzyl Dimethyl Amine	0.0040 kg
		5.	Glyceryl Propoxy Triacrylate /Propoxylated Glyceryl Triacrylate	0.1920 kg

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/450/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 20 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/306/AM-16/DES-3/487 dated the 8/7/15 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pranlukast**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	8-amino-4-oxo-2-(1H-tetrazole-5-yl)-4H-1-benzopyran Hcl	0.66kg
2	4-(4-phenyl butoxy) benzoic acid	0.87kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:211/33/82- ALC4/2012	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:33/82- ALC4/2012 21.03.2013	Status:Case Approved
HQ File :01/82/050/01358/AM13/	RLA File :03/95/040/00841/AM13/	Lic.No/Date:0310722151 28.01.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/108/2012-Ch. II dated 19.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity allowed
2,3-Dichloro Pyridine	1 kg	1.	3 Amino Pyridine	1.44 kg

RA may take appropriate action as per the decision of Norms Committee.

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119,125

F. No.35011/231/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 17 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1542/AM-15/DES-3/92 dated the 16/6/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **1-(2R,3R,4R,5R)-3-fluoro-4-hydroxy-5-(hydromethyl)-3-methyltetrahydrofuran-2-yl)pyrimidine-2,4(1H,3H)-dione**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R)-2-deoxy-2-fluoro-2-methyl-D-erythropentonic acid gamma lactone 3,5-dibenzoate	4.519kg
2	2,2,2-trifluoro ethanol	1.493kg
3	Tri phosgene	1.709kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/513/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Shastri Bhawan, New Delhi,
Dated: 30th December 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures - Application of M/s Zim Laboratories Ltd. Nagpur.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/714/AM16/DES-3/687 dated 31.07.2015 vide which an application from M/s Zim Laboratories Ltd. was forwarded to this Department for fixation of norms for export of **Sitagliptin 50 mg and 100 mg Tablets**. This department has examined the matter & following norms are furnished:

Sl. No	Name of Products	Export	Quantity	Raw recommended	Material	Quantity per tablet
1	Sitagliptin Tablets	50 mg	1 Tablet	Sitagliptin Monhydrate	Phosphate	64.215 mg
2	Sitagliptin Tablets	100 mg	1 Tablet	Sitagliptin Monhydrate	Phosphate	116.666 mg

2. This issue with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

8
139

06/17

F. No.35011/605/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/44/AM-16/DES-3/843 dated the 31/8/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Zidovudine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3'-azido-3'-deoxythymidine (% assay NMT 13.8% by HPLC of the imported aqueous layer)	7.407kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/715/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

8/148

Udyog Bhawan, New Delhi,
Dated: 15 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures
(Vol.I) 2009-14 Case of **M/s Shilpa Medicare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/949/AM-16/DES-3/ dated the nil vide which application from M/s Shilpa Medicare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gemcitabine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-deoxy-2,2-difluoro-D-Erythro-pentafuranous-1-ulose-3,5-dibenzoate	5.14kg
2	Tetra hydrofuran	4.609kg
3	Methylene dichloride	6.285kg
4	N-acetyl cytosine	6.70kg
5	Trimethyl silyl trifluoro methane sulfonate	8.357kg
6	methanol	6.285kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/696/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/657/AM-16/DES-3/798 dated the 14/8/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Drugs Formulations Injections(Ampules/Vails above 20ml) imipenem+cilastatin injection 1gm.** This department has examined the matter and the following norms and furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of drug manufacturing licence from the firm for the above export product & working on requirement of imported API.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/706/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: June, 2016

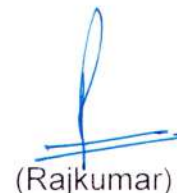
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Alivira Animal Health Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/978/AM-16/DES-3/1119 dated the 26/11/15 vide which application from M/s Alivira Animal Health Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clozasole 3400 and Clozasole 900 {Tetramisole Hcl & Oxyclozanide Bolus}**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Tetramisole Hcl	2000mg/Clozasole 3400 Bolus And 450mg/Clozasole 900 Bolus

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

08
165

F. No.35011/874/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Siddharth Carbochem Products Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1563/AM-16/DES-3/1646 dated the 26/2/16 vide which application from M/s Siddharth Carbochem Products Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Methyl Salicylate IP/BP/EP/USP etc..** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Salicylic acid	0.955kg
2	Methanol	0.244kg
3	Sulphuric acid	0.100kg
4	Ammonia liquor	0.200kg
5	Stabilizer (Tartaric acid)	0.005kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi.

08
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F. No.35011/723/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No.01/82/50/797/AM-16/DES-3/1097 dated the 18/11/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium / Atorvastatin Calcium Trihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	(4R-Cis)-1,1-dimethyl ethyl-[6-cyano-methyl-2,2-dimethyl-1,3-dioxane]-4-acetate	0.708kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/778/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 27 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1038/AM-16/DES-3/1150 dated the 8/12/15 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Inokain Eye Drops 0.4%, 5ml vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Benoxinate Hcl	20.4mg/5ml vial

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/778/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 27 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1041/AM-16/DES-3/1153 dated the 8/12/15 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Kombinil-Duo Eye/Ear Drops, 5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Dexamethasone	5.1mg/5ml pack

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No. 35011/789/2015-PI-Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Shastri Bhawan,
New Delhi, the July 18, 2016

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures-Application from M/s **Jodas Expoim Pvt. Ltd., New Delhi.** for norms against export of **Heparin Sodium Injection 5,000 IU/ml.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01024/AM-16/DES-3/1417 dated the 11/01/2016 vide which an application from M/s **Jodas Expoim Pvt. Ltd.,** was forwarded to this Department for fixation of input- output norms under para: 4.7 against export of **Heparin Sodium Injection 5,000 IU/ml.**

2. The company has not provided the details of product to be exported or raw material to be imported as per prescribed format. At the same time the copy of DML for this product has not been provided. Accordingly, DGFT may direct the company to furnish the details of the export product as well as the raw material to be imported along with a copy of valid DML indicating approved composition.

3. This issues with the approval of Director (Pharma Industry)



(Raj Kumar)

Under Secretary to the Government of India
Phone:-23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/789/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 18, 2016

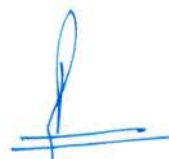
Office Memorandum

Sub: - Fixation of norms - Application of M/s **Jodas Expoin Pvt. Ltd., New Delhi.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01025/AM16/DES-3/1416 dated 11/01/2016 forwarding an application of M/s Jodas Expoin Pvt. Ltd. for fixation of norms against export of **Meropenem Injection in 1 gm and 500 mg strengths**. This department has examined the matter and the following norms are furnished: -

Product to be Exported			Raw materials to be Imported	
S.No	Description & Pack Size	Quantity	Description	Quantity for 100 vials
1.	Meropenem Injections 1 gm vial	100 vials	Meropenem Trihydrate (Sterile Bulk)	125.501 gm
2.	Meropenem Injections 500 mg vial	100 vials	Meropenem Trihydrate (Sterile Bulk)	62.750 gm

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

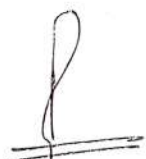
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Lactose (India) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1397/AM-16/DES-3/1412 dated the 11/1/16 vide which application from M/s Lactose (India) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lactulose concentrate USP/EP/JP/Lactulose solution USP/EP/JP/Lactulose food grade**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The firm may specify the item actually exported under present A.A. alongwith copy of relevant DML and COA of relevant export item.
 2. Specify the item actually imported alongwith its COA from foreign supplier.
2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/804/2015-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the July 25, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **J. B. Chemicals & Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01548/AM-16/DES-3/1687 dated the 19/02/2016 vide which application from M/s J.B. Chemicals & Pharmaceuticals Ltd., was sent to this Department for fixation of norms under para: 4.7 for the export of **6 variants of Septolete Brand lozenges**. This department has examined the request and the following norms are furnished against various variants of Septolete Brand Lozenges: -

S.No	Export Item	Quantity	S. No	Import Item	Quantity allowed per 100 lozenges
1.	Septolete Extra Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm
2.	Septolete Ultra Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm
3.	Septolete Omni Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm
4.	Septolete Total Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm
5.	Septolete Duo Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm
6.	Septabene Lozenges, (each lozenges contains Cetylpyridinium Chloride EP 1.00 mg, Isomalt ST-M 2578.840 mg)	100 lozenges	1.	Cetylpyridinium Chloride	0.102 gm
			2.	Isomalt ST-M	249.526 gm

2) This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: -23071162
E-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce, (Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/804/2015-PI -Norms
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the July 25, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s J. B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01551/AM-16/DES-3/1686 dated the 19/02/2016 vide which application from M/s J.B. Chemicals & Pharmaceuticals Ltd., was sent to this Department for fixation of norms under para: 4.7 for the export of **Zecuf-N-Lozenges Flavour Orange/Lemon/Mint**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Export Item	Quantity	S.No	Import Item	Quantity allowed per 100 lozenges
Zecuf-N-Lozenges Flavour Orange/ Lemon /Mint. (each lozenge contains Amylocaine Hydrochloride 0.5 mg, and Bacitracin Zinc (100 Unit) 1.67 mg.	100 lozenges	1.	Amylocaine Hydrochloride	0.051 gm
		2.	Bacitracin Zinc EP	0.170 gm

2) This issues with the approval of Director (Pharma Industry).



(Raj Kumar)
Under Secretary to the Government of India
Phone: -23071162
E-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/805/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 10, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s BDR Pharmaceuticals International Pvt. Ltd., for **Imipenem 500 mg + Cilastatin 500 mg for Injection**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01536/AM-16/DES-3/1677 dated 19/02/2016 and subsequent letter from M/s BDR Pharmaceuticals International Pvt. Ltd. for fixation of norms against export of **Imipenem 500 mg + Cilastatin 500 mg for Injection**. This department has examined the matter and following norms are recommended against this application.

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity
1	Imipenem + Cilastatin for Injection 500 mg(each injection contains Imipenem 500 mg + Cilastatin 500 mg)	1 vial	Imipenem + Cilastatin (with Buffered Sodium Bicarbonate)	1106.25 mg

2. This issues with the approval of Director (Pharma Industry).



(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/807/2015-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,

Dated the July 26, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s. Encube Ethicals Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01555/AM-16/DES-3/1667 dated the 19/02/2016 vide which an application from M/s. Encube Ethicals Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(1) Fusidic Acid 2 % and Betamethasone Valerate 0.01 % Cream 15 Gms. Tube (2) Fusidic Acid 2 % and Betamethasone Valerate 0.01 % Cream 30 Gms (3) Fusidic Acid 2 % and Betamethasone Valerate 0.01 % Cream 60 Gms.** This department has examined the matter and following norms are furnished: -

S.No.	Raw Materials	Quantity allowed for each		
		15 gm tube	30 gm tube	60 gm tube
1.	Betamethasone Valerate Micronized	0.01857 gm	0.0371 gm	0.0743 gm
2.	Cetostearyl Alcohol	1.0800 gm	2.1600 gm	4.3200 gm
3.	Fusidic Acid Micronized	0.3060 gm	0.6120 gm	1.2240 gm
4.	Liquid Paraffin/White mineral Oil	0.9000 gm	1.8000 gm	3.6000 gm
5.	Macrogol Cetostearyl Ether	0.2700 gm	0.5400 gm	1.0800 gm
6.	White Soft Paraffin	2.2500 gm	4.5000 gm	9.0000 gm
7.	Empty Aluminum Tubes	Relevant and may be allowed as per packing policy.		

2. This issues with the approval of Director (Pharma Industry)..



(Raj Kumar)

Under Secretary to the Government of India

Phone: - 23071162

E-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/791/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Shastri Bhawan, New Delhi,
Dated: July 15, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s **Surni Labs**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01491/AM-16/DES-3/1639 dated 16/02/2016 forwarding an application of M/s Surni Labs for fixation of norms against export of **Haemodialysis Bicarbonate cartridges and Dry Citrapure containing Dextrose and Sodium Bicarbonate**. This department has examined the matter and the following norms are furnished: -

Product to be Exported			Raw materials to be Imported		
S.No	Description	Quantity	S.No	Description	Quantity per 100 cartridges
1.	Haemodialysis Bicarbonate cartridges (Sodium Bicarbonate 500 gms)	100 nos.	1.	Empty Bicartridges	100 nos.
			2.	Sodium Bicarbonate	50.00 kg
2.	Haemodialysis Bicarbonate cartridges (Sodium Bicarbonate 555 gms)	100 nos.	1.	Empty Bicartridges	100 nos.
			2.	Sodium Bicarbonate	55.00 kg
3.	Dry Citrapure cartridges 45 X Dextrose, Part B (Sodium Bicarbonate 555 gms)	100 nos.	1.	Empty Bicartridges	100 nos.
			2.	Sodium Bicarbonate	55.00 kg
4.	Haemodialysis Bicarbonate cartridges (Sodium Bicarbonate 650 gms)	100 nos.	1.	Empty Bicartridges	100 nos.
			2.	Sodium Bicarbonate	65.00 kg

2. It is to be pointed out that the applicant has submitted cover page of the DML without indicating the list of products approved by Drug Controller. DGFT may like to ensure availability of valid DML before approving the norms as given above which are on net to net basis without any wastage claim.
3. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/17/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 10 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Honour Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1137/AM-16/DES-3/1835 dated the 15/3/16 vide which application from M/s Honour Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-chloro-2-trifluoro acetyl aniline hydrochloride hydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	p-chloro aniline	0.626kg
2	Pivaloyl chloride	0.652kg
3	Ethyl trifluoro acetate	0.681kg
4	n-butyl chloride	1.133kg
5	Lithium metal	0.168kg
6	Methyl tert. Butyl ether	2.45kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/789/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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25/4

Shastri Bhawan, New Delhi,
Dated: July 18, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s **Jodas Expoim Pvt. Ltd., New Delhi.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01499/AM-16/DES-3/1685 dated 19/02/2016 forwarding an application of M/s Jodas Expoim Pvt. Ltd. for fixation of norms against export of **lopromide Injections** in various strengths .This department has examined the matter and the following norms are furnished: -

Product to be Exported			Raw materials to be Imported	
S.No	Description & Pack Size	Quantity	Description	Quantity in gm/100 vials
1.	lopromide Injection 240 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	2,618.40 gm
2.	lopromide Injection 300 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	3,272.80 gm
3.	lopromide Injection 300 mg Iodine/ ml in 100 ml vials	100 vials	lopromide	6,545.70 gm
4.	lopromide Injection 370 mg Iodine/ ml in 30 ml ml vials	100 vials	lopromide	2,421.90 gm
5.	lopromide Injection 370 mg Iodine/ ml in 50 ml vials	100 vials	lopromide	4,036.50 gm
6.	lopromide Injection 370 mg Iodine/ ml in 100 ml vials	100 vials	lopromide	8,073.00 gm
7.	lopromide Injection 370 mg Iodine/ ml in 200 ml vials	100 vials	lopromide	16,146.00 gm

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/807/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the July 25, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Encube Ethicals Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/01544/AM-16/DES-3/1689 dated the 19/02/2016 vide which an application from M/s. Encube Ethicals Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Clotrimazole Creams in various strengths and pack sizes**. This department has examined the request and the following norms are furnished for each of the export product: -

S.No	Export Item	Quantity	S. No	Import Item	Quantity allowed per 100 Tubes
1.	Clotrimazole 1 % cream 10 gm. Tube	100 Tube	1.	Clotrimazole	10.20 gm
			2.	Octyldodecanol	135.00 gm
			3.	Cetyl Palmated	30.00 gm
			4.	Cetostearyl Alcohol	100.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
2.	Clotrimazole 1 % Vaginal Cream 35 gm Tube		1.	Clotrimazole	35.70 gm
			2.	Octyldodecanol	472.50 gm
			3.	Cetyl Palmated	105.00 gm
			4.	Cetostearyl Alcohol	350.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
			6.	Plastic Applicator for vaginal cream	6.06 Nos.
3.	Clotrimazole 1% cream 100 gm Tube		1.	Clotrimazole	102.00 gm
			2.	Octyldodecanol	1350.00 gm
			3.	Cetyl Palmated	300.00 gm
			4.	Cetostearyl Alcohol	1000.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy

4.	Clotrimazole 1% Cream 20 gm Tube		1.	Clotrimazole	20.40 gm
			2.	Octyldodecanol	270.00 gm
			3.	Cetyl Palmated	60.00 gm
			4.	Cetostearyl Alcohol	200.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
5.	Clotrimazole 1% Cream 50 gm Tube.		1.	Clotrimazole	51.00 gm
			2.	Octyldodecanol	675.00 gm
			3.	Cetyl Palmated	150.00 gm
			4.	Cetostearyl Alcohol	500.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
6.	Clotrimazole 2% Vaginal Cream 20 gm. Tube		1.	Clotrimazole	40.80 gm
			2.	Octyldodecanol	270.00 gm
			3.	Cetyl Palmated	60.00 gm
			4.	Cetostearyl Alcohol	200.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
			6.	Plastic Applicator for vaginal cream	3.03 Nos.
7.	Clotrimazole 10% Vaginal Cream 5 gm. Tube		1.	Clotrimazole	51.00 gm
			2.	Isopropyl myristate	67.50 gm
			3.	Cetyl Palmated	15.00 gm
			4.	Cetostearyl Alcohol	17.50 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
			6.	Plastic Applicator for vaginal cream	1.01 Nos.

8.	Clotrimazole 1% Cream 5 gm. Tube		1.	Clotrimazole	5.10 gm
			2.	Octyldodecanol	67.50 gm
			3.	Cetyl Palmated	15.00 gm
			4.	Cetostearyl Alcohol	50.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
9.	Clotrimazole 1% Cream 3 gm. Tube		1.	Clotrimazole	3.06 gm
			2.	Octyldodecanol	40.50 gm
			3.	Cetyl Palmated	9.00 gm
			4.	Cetostearyl Alcohol	30.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy
10.	Clotrimazole 1% Cream 10 gm. Tube with Fluconazole Capsule		1.	Clotrimazole	10.20 gm
			2.	Octyldodecanol	135.00 gm
			3.	Cetyl Palmated	30.00 gm
			4.	Cetostearyl Alcohol	100.00 gm
			5.	Empty Aluminium Collapsible Tube 10 gm.	As per packing Policy

2) This issues with the approval of Director (Pharma Industry).



(Raj Kumar)

Under Secretary to the Government of India

Phone: -23071162

E-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/813/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

8
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Udyog Bhawan, New Delhi,
Dated: 15 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures
(Vol.I) 2009-14 Case of **M/s Saurav Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1568/AM-16/DES-3/1631 dated the 16/2/16 vide which application from M/s Saurav Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Scopine Di(2-thienyl) glycolate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Scopine	1.00kg
2	Methyl-2,2-dithenyl glycolate	1.70kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/817/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

8
265

Udyog Bhawan, New Delhi,
Dated: 17 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Theon Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1569/AM-16/DES-3/1632 dated the 16/2/16 vide which application from M/s Theon Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Theoroxime-750 (Cefuroxime for injection USP 750mg)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

The reference forwarded by DGFT does not contain application on prescribed proforma alongwith copy of drug manufacturing licence.

DGFT is advised to forward complete application alongwith copy of Drug manufacturing licence.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

02
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F. No.35011/343/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Theon Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/520/AM-16/DES-3/189 dated the 29/6/15 vide which application from M/s Theon Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxicillin & Clavulanate Potassium Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Reply received from the firm does not contain copy of DML as asked for earlier. DGFT may again be advised to call copy of Drug Manufacturing licence from the firm for above export.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/860/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s **Aurobindo Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1319/AM-16/DES-3/1821 dated the 15/3/16 vide which application from M/s Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin and Clavulanate Potassium Oral Suspension 156.25mg/5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

1. Copy of valid Drug manufacturing Licence for the above export items.
 2. Copy of Master-Batch formula duly certified by Q.C. incharge.
 3. Wastage claimed on API for above export product.
 4. Bottle size of the export product.
 5. Detailed calculation for arriving norms for (Potassium Clavulanate + Avicel) (in active base) vis-à-vis the composition given in DML.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/792/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Curetech Skincare.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1227/AM-16/DES-3/1487 dated the 12/1/16 vide which application from M/s Curetech Skincare. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1)Bacitracin with Neomycin Sulphate Ointment 15gm, (2)Nystatin Ointment BP 15gm.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call complete set of application on the prescribed proforma showing export products, export quantity and per unit requirement of input for each of the two export products.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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291

F. No.35011/69/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1745/AM-16/DES-3/50 dated the 6/4/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R-cis)-4-amino-1-[2-(hydroxymethyl)-1,3-oxathiolan-5-yl]-2(1H)-pyrimidinone mono salicylate monohydrate	1.95kg
2	triethylamine	0.575kg
3	Isopropyl alcohol	1.01kg
4	Activated carbon	0.100kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/65/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1773/AM-16/DES-3/26 dated the 5/4/16 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pregabalin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(R)-(-)-3-(2-amino-2-oxoethyl)-5-methyl hexanoic acid	1.605kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/180/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1468/AM-16/DES-3/230 dated the 8/7/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(R)-2-((T-butoxy)carbonylamino)-3-methoxypropanoic acid**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	D-serine	0.52kg
2	Di tert. Butyl Di carbonate	1.23kg
3	4-dimethyl amino pyridine	0.0137kg
4	Citric acid monohydrate	1.97kg
5	Methylene chloride	6.60kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

310

F. No.35011/778/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1038/AM-16/DES-3/1150 dated the 8/12/15 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Inokain Eye Drops 0.4%, 5ml vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Benoxinate Hcl	20.4mg/5ml vial

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

311

F. No.35011/690/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Alphamed Formulations Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/819/AM-16/DES-3/1005 dated the 27/10/15 vide which application from M/s Alphamed Formulations Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Guronsan C Effervescent Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of master-Batch formula from the firm duly certified by Q.C. Incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/18/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 27 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1716/AM-16/DES-3/1874 dated the 22/3/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Menopenem sterile and Meropenem injection 500mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

(A) Meropenem Sterile

S.No.	Import item	Norms Recommended
1	Meropenem Sterile	627.5mg/500mg injection

(B) Norms Recommended for Meropenem Sterile

S.No.	Import item	Norms Recommended for 1kg Export
1	2-dimethylamino-4-mercapto Pnz Proline	1.133kg
2	Acetone	11.92kg
3	Activated carbon	0.114kg
4	Dimethyl formamide	5.09kg
5	Isopropyl alcohol	3.58kg
6	Methylene chloride	0.79kg
7	Palladium sponge	3.856gm
8	p-nitrobenzyl (1R,5R,6S)-6-[(1R)-1-hydroxy ethyl]-2-[(diphenyl phosphono)oxy]-1-methyl carbapen-2-EM-3-carboxylate	1.808kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/180/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1565/AM-16/DES-3/238 dated the 8/7/16 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dibenzo-(1,4)-thiazepine-11-(10H)-one**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Thiophenol	0.59kg
2	Orthochloro nitrobenzene	0.88kg
3	Phenyl chloro formate	0.88kg
4	Poly phosphoric acid	4.03kg
5	Tetra Butyl ammonium bromide (catalyst)	0.010kg
6	Toluene (with 80% recovery)	1.81kg
7	Acetone (with 75% recovery)	0.74kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/119/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Anuh Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/97/AM-17/DES-3/128 dated the 23/5/16 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Beta Sodium Phosphate(Betamethasone sodium phosphate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Betamethasone	0.78kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/95/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Maharshi Pharma Chem Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/55/AM-17/DES-3/93 dated the 11/5/16 vide which application from M/s Maharshi Pharma Chem Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Betamethasone Sodium Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call complete technical details from the firm as per appendix-33.

2. This issues with the approval of competent authority.



(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

8/333

F. No.35011/85/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Indo Phyto Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/54/AM-17/DES-3/75 dated the 10/5/16 vide which application from M/s Indo Phyto Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nandrolone Phenyl Propionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Chloroket [2-(3-chloropropyl)-2,5,5-trimethyl-1,3-dioxane	1.18kg
2	Tetrahydrofuran	3.175kg
3	Lactone (D)	1.27kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/74/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

338

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Mac Chem Products (india) Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1639/AM-16/DES-3/1811 dated the 15/3/16 vide which application from M/s Mac Chem Products (india) Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Hydrocortisone Sodium Succinate Bulk Sterile Lyophilized USP 37**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Hydrocortisone IP/EP/USP	0.88kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

8
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F. No.35011/116/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/78/AM-17/DES-3/117 dated the 23/5/16 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Oxaliplatin Injections 200mg/40ml, 100mg/20ml, 100mg/50ml, 50mg/25ml, 50mg/10ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	For Export of 1No. injection (Qty. in gms)				
		200mg/ 40ml	100mg/ 20ml	100mg/ 50ml	50mg/ 25ml	50mg/ 10ml
1	Platinum (sponge powder)	0.184	0.0919	0.0919	0.046	0.046
2	(1R,2R)-(-)-1,2-diamino-cyclohexane	0.1029	0.0515	0.0515	0.0257	0.0257
3	Glass vials	Relevant, As per packing policy				
4	Rubber stopper					

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/86/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

8
344

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/53/AM-17/DES-3/81 dated the 10/5/16 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pranlukast**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	8-amino-4-oxo-2-(1H-tetrazole-5-yl)-4H-1-benzopyran Hcl	0.66kg
2	4-(4-phenyl butoxy) benzoic acid	0.87kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

8
356

F. No.35011/14/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1706/AM-16/DES-3/175 dated the 10/6/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Drotaverine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Ortho diethoxy benzene	1.86kg
2	Isopropyl alcohol	1.63kg
3	Sodium cyanide	0.48kg
4	Para formaldehyde	0.30kg
5	Methanol	3.20kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/94/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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365

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mangalam Drugs & organics Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/26/AM-17/DES-3/84 dated the 11/5/16 vide which application from M/s Mangalam Drugs & Organics Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lumefantrine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,7-dichloro-A-(dibutylamino)methyl-9H-fluorene-4-methanol (DBA)	0.8691kg
2	4-chloro benzaldehyde	0.3476kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/96/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Merck Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/23/AM-17/DES-3/89 dated the 11/5/16 vide which application from M/s Merck Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **DL-alpha tocophenyl acetate USP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	isophytol	0.7273kg
2	2,3,5-trimethyl hydroquinone	0.3798kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/123/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Envee Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/88/AM-17/DES-3/130 dated the 23/5/16 vide which application from M/s Envee Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clobetasole propionate BP/USP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Betamethasone	1.00kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/92/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

8/382

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/51/AM-17/DES-3/83 dated the 11/5/16 vide which application from M/s Cadila Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pranlukast**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	8-amino-4-oxo-2-(1H-tetrazole-5-yl)-4H-1-benzopyran Hcl	0.66kg
2	4-(4-phenyl butoxy) benzoic acid	0.87kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

8/17
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F. No.35011/778/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1173/AM-16/DES-3/1285 dated the 16/12/15 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Broxinac Eye Drops, 0.09%, 1.7ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Bromfenac Sodium Hydrate	1.8475mg/1.7ml

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/129/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 18 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/72/AM-17/DES-3/189 dated the 4/7/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granule 27.5%/28%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Clarithromycin	0.2777kg
2	Carbopol 974P	0.20kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/125/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/73/AM-17/DES-3/170 dated the 26/5/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Orlistat**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(S)-(-)-2,2-Bis(diphenyl phosphino)-1,1-binaphthyl	0.003kg
2	2-methoxy propene	3.246kg
3	Acetone	3.82kg
4	Activated carbon	0.100kg
5	Dicyclohexyl carbodiimide	1.003kg
6	Diisobutyl aluminium hydride	6.606kg
7	Dimethyl formamide	0.057kg
8	Formic acid	0.52kg
9	L-leucine	0.46kg
10	Lithium hexamethyl disilazide in THF (undistilled)	1.971kgA
11	Methylene chloride	12.23kg
12	Meldrum acid	2.095kg
13	Methanol	19.45kg
14	N-hexane	4.15kg
15	N-octanoyl benzotriazole	2.809kg
16	Palladium sponge	0.0004kg
17	Pivaloyl chloride	0.841kg
18	Pyridine	0.58kg
19	Dichloro-(p-cymene)-ruthenium (II)-dimer	0.001kg
20	Tetrahydrofuran	4.53kg
21	Toluene	12.78kg
22	Triethylamine	0.774kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/85/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Indo Phyto Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/77/AM-17/DES-3/135 dated the 23/5/16 vide which application from M/s Indo Phyto Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **19-Norandrostenedione 99%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Chloroket [2-(3-chloropropyl)-2,5,5-trimethyl-1,3-dioxane	1.30kg
2	Tetrahydrofuran	3.50kg
3	Lactone (D)	1.40kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Case No.:55/1/82-ALC4/2013	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:1/82-ALC4/2013 04.04.2013	Status:Case Approved
HQ File :01/82/050/01413/AM13/	RLA File :08/24/040/00028/AM12/	Lic.No/Date:0810100266 08.06.2011	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 20/82 dated 20.9.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Item of Export	Quantity	S.No	Item of Import	Quantity allowed
Sumamed 500 MG Inj.	1 vial	1.	Azithromycin dihydrate	0.5765 gm/vial
		2.	Sodium Hydroxide	1.5926 gm/vial
		3.	Packing Materials (as per general norms for packing material) a. 20 ML 20 MM Clr Type II LYO Inj.	Relevant, as per packing policy
		4.	3 b. RS CB LTO RTU (At V9172 FM 140/6)	Relevant, as per packing policy
		5.	3. c 20 MM TEAR OFF SEAL AL SEAL ATB	Relevant, as per packing policy

RA may take appropriate action as per the decision of Norms Committee.

F. No.35011/119/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 11 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Anuh Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/116/AM-17/DES-3/99 dated the 23/5/16 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dexamethasone Sodium Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Dexamethasone	0.78kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/84/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/47/AM-17/DES-3/78 dated the 10/5/16 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-chloromethyl-4-methyl Quinazoline(CD 605 BS)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-amino autophenone	1.017kg
2	Methyl cyclohexane	1.50kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/630/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1048/AM-15/DES-3/919 dated the 26/12/14 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Perindopril Tert.Butylamine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Octahydro indole-2-carboxylic acid benzyl ester p-toluene sulphonate salt	1.845kg
2	N-(S)-1-carbethoxybutyl-L-alanine	0.916kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/66/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Malladi Drugs & Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/132/AM-17/DES-3/125 dated the 23/5/16 vide which application from M/s Malladi Drugs & Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(4S,5R)-(-)-4-methyl-5-phenyl-2-oxazolidinone (chiral oxazolidinone)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Complete technical details as per appendix-33.
 - 2) Past productions vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

OFFICE MEMORANDUM

Subject: Advance Authorization Ecom Reference No.03/03/043/05900/0462/5031 dt 15.3.2106 and 03/03/043/05900/0462/3580 dated 14.03.2016 issued in respect of M/s Makson Industries Pvt. Ltd. for ratification of norms under Para 4.7 of HPB (Vol.I) - regarding.

Kindly refer to U.O. No. 01/82/050/00142/AM-17/DES-III/169 & 01/82/050/00141/AM-17/DES-III/168 dated 24.05.2016 received from DGFT on the above mentioned subject.

The applications of M/s Makson Industries Pvt. Ltd. for manufacturing of Export Item "Vicks Vaporub" have been examined. Considering 2% wastage, as has been given against earlier Adv. Authorizations, the following quantities are being recommended. .

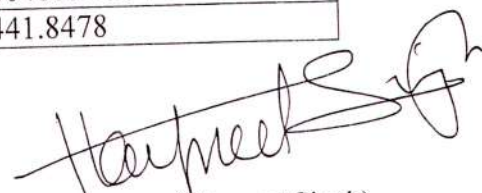
1. Adv. Authorization, Ecom Reference No. 03/03/043/05900/0462/5031 dt. 15.03.2016

Export Item Name	Qty in Kgs.	S.No	ImportItemName	Qty. Recommended in Kgs.
VICKS VAPORUB	54206.000	1.	DL- Camphor	2908.26
		2.	Eucalyptus oil	735.36
		3.	Nutmeg Oil	381.50
		4.	Turpentine Oil	2587.58
		5.	Cedar Leaf Oil	243.28
		6.	White Petrolatum	48384.38
		7.	Thymol	49.76

2. Adv. Authorization, Ecom Reference No. 03/03/043/05900/0462/3580 dt. 14.03.2016

Export Item Name	Qty in Kgs.	S.No	Import Item Name	Qty Recommended in Kgs.
VICKS VAPORUB	490500.600	1.	DL- Camphor	25800.3315
		2.	Eucalyptus oil	572546.5667
		3.	Nutmeg Oil	3407.8068
		4.	Turpentine Oil	24029.7421
		5.	Cedar Leaf Oil	2167.6987
		6.	White Petrolatum	804862.4394
		7.	Thymol	441.8478

This issue is with the approval of competent authority.


(Harpreet Singh)
Asstt. Director (Chem.)

Shri Mahendra Vikram Singh,
Foreign Trade Development Officer,
R.No. 414, O/o Director General of Foreign Trade,
M/o Commerce and Industry,
DES III Section
Udyog Bhawan, New Delhi

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Prasol Chemicals Ltd. for the import of raw material against the export of MESITYL OXIDE.

(Advance Authorization No.0310649496 dated 19.08.2011)

(Advance Authorization No.0310757684 dated 12.11.2013)

Ref: U.O. No. 01/82/050/00912/AM-16/DES-III/943 dated 9.09.2015.

M/s. Prasol Chemicals Ltd. has submitted present application for the import of raw material against the export of MESITYL OXIDE.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.



1. Item of Export	Qty.	Item of Import	Qty
MESITYL OXIDE	1 kg	1. ACETONE	2.158 kg

This issues with the approval of competent authority.

A.K. Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahendra Vikram, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/107/2011-CH-II dated 12.01.2016

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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for
S. Nagaraj

Subject: Advance Authorization application from M/s. Prasol Chemicals Ltd. for the import of raw material against the export of HEXYLENE GLYCOL.

(Advance Authorization No.0310584802 dated 23.07.2010)
(Advance Authorization No.0310714163 dated 02.11.2012)
(Advance Authorization No.0310790482 dated 22.10.2014)

Ref: U.O. No. 03/95/040/00156/AM-11/DES-III/ dated 23.07.2010.

M/s. Prasol Chemicals Ltd. have submitted present application for the import of raw material against the export of HEXYLENE GLYCOL.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
HEXYLENE GLYCOL	1 kg	1. ACETONE	1.200 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahendra Vikram, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/107/2011-CH-II dated 12.01.2016

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject Advance Authorization application from M/s. Yasho Industries Pvt. Ltd. for the import of raw materials against the export of BUTYLATED HYDROXY ANISOLE(BHA), etc.

The applications has been examined and the Department recommends the following norms for the present Advance Authorization applications.

(Advance Authorization No. 0310718032 dated 24.12.2012)

1. Item of Export	Qty.	Item of Import	Qty
BUTYLATED HYDROXY ANISOLE(BHA)	1 kg.	1. HYDROQUINONE	0.1247 Kg.
		2. TERTIARY BUTANOL	0.839 kg
		3. PHOSPHORIC ACID	1.00 kg
		4. HEXANE	1.00 kg

(Advance Authorization No. 0310795524 dated 24.4.2015)

1. Item of Export	Qty.	Item of Import	Qty
Aromatic derivative of diphenylamine(ADA)	1 kg.	1. DIPHENYLAMINE	0.447 Kg.
		2. ALPHA METHYL STYRENE	1.230 kg
		3. ACTIVATED CLAY	0.200 kg

(Advance Authorization No. 0310798585 dated 31.8.2015)

(Advance Authorization No. 0310793239 dated 20.8.2015)

1. Item of Export	Qty.	Item of Import	Qty
YANT Q 2020 (20% SOLUTION OF TERTIARY BUTYL HYDROQUINONE)	1 kg.	1. HYDROQUINONE	0.282 Kg.
		2. TERTIARY BUTANOL	0.208 kg
		3. PROPYLENE GLYCOL	0.700 kg

(Advance Authorization No. 0310799241 dated 0.10.2015)

1. Item of Export	Qty.	Item of Import	Qty
YANT Q 3030 B (30% SOLUTION OF TERTIARY BUTYL HYDROQUINONE)	1 kg.	1. HYDROQUINONE	0.423 Kg.
		2. TERTIARY BUTANOL	0.312 kg
		3. PROPYLENE GLYCOL	0.700 kg

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikaram Singh, FTDO, (DES-3) O/o DGFT, Udyog Bhawan, New Delhi-11.
Deptt. of C&PC U.O. No. 14010/95/2011-CH-II dated 23.11.2015

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Case No.: 3/5/82-ALC4/2013	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2013 27.06.2013	Status: Case Approved
HQ File :01/82/050/00121/AM14/	RLA File :13/24/040/00006/AM14/	Lic.No/Date:1310042992 14.05.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 15022/6/2010-Ch. II dated 1.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
2-Chloro-6-Thiomethyl Toluene (2C6SMT)	1 kg	1.	3-Chloro-2-Methyl Aniline (CMA)	1.116 kg
		2.	Sodium Methyl Mercaptide (21%)	2.845 kg
		3.	Sodium Nitrite	0.660 kg

RA may take appropriate action as per the decision of Norms Committee.

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Government of India
Ministry of Chemicals & Fertilizers
Deptt. of Chemicals & Petrochemicals

Shastri Bhawan, New Delhi

Sub: Application from M/s. Yasho Industries Pvt. Ltd. Mumbai for fixation of norms.
Ref: DGFT U.O. No.01/82/050/102/AM-14/DES-III/134/14.5.2013

M/s. Yasho Industries Pvt. Ltd. have submitted present application for fixation of norms for the import of raw materials for the manufacture and export of **Butylated Hydroxy Anisole (BHA)**.

Their application has been examined. Based on the information furnished by them, this Department recommends the following norms for the present licence application.

Item of export	Qty	Item of import	Qty
Butylated Hydroxy Anisole (BHA).	1 kg	Hydroquinone	1.247 kg
		Tertiary Butanol	0.839kg
		Phosphonic Acid	1.00kg
		Hexane	1.00kg


(JASBIR SINGH)
Consultant

Ms. Lalita Maini, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
Dept. of C&PC U.O.No.14010/95/2011-Ch.II dated 12.6.2013